

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**O R D E R**

Imphal the 6<sup>th</sup> September, 2023

No. HCM/MJS/T-1/92-Estt/16069 : In view of the order No. 3/19/1997-Act/L(Pt), dated 01.09.2023 of the Commissioner (Law), Government of Manipur whereby, Shri Alek Muivah, MJS Grade – I has been appointed as Member Secretary, Manipur State Legal Services Authority (MASLSA), the High Court of Manipur is pleased to direct that Shri Alek Muivah shall take charge of the office of the Member Secretary, Manipur State Legal Services Authority (MASLSA) from Shri Ojesh Mutum on or before 08.09.2023.

Further, the Judge, Special Court (ND & PS), Manipur shall be in-charge of the Special Court (ND & PS) (FTC), Manipur in addition to her normal duties.

Shri Alek Muivah shall first hand over the charge of the Special Court (ND & PS) (FTC), Manipur to the Judge, Special Court (ND & PS), Manipur and then, he shall proceed to assume charge as the Member Secretary, Manipur State Legal Services Authority (MASLSA).

By Order etc.

Sd/-

**(YUMKHAM ROTHER)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**

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Endt. No. HCM/MJS/T-1/92-Estt/16070-92 Imphal, the 6<sup>th</sup> September, 2023

Copy to:

1. *The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.*
3. *The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.*
4. *The Advocate General, Manipur.*

5. *The Accountant General (A & E), Manipur.*
6. *The Commissioner (Law), Government of Manipur.*
7. *All the District & Sessions Judges/Addl. District & Sessions Judges/Special Judge (ND & PS) Manipur /Special Judge (ND & PS)(FTC), Manipur/Judges, Family Courts/Member Secretary, MASLSA.*
8. *All the Registrars, High Court of Manipur.*
9. *The person concerned.*
10. *The Director, Management Information System (MIS), Government of Manipur.*
11. *The Joint Director, Manipur Judicial Academy.*
12. *The Government Advocates, High Court of Manipur.*
13. *The Deputy Solicitor General of India, High Court of Manipur.*
14. *The President, High Court Bar Association of Manipur.*
15. *The President, All Manipur Bar Association, Manipur.*
16. *All the Joint Registrars, High Court of Manipur.*
17. *All the CJM/Civil Judge (Sr. Divn.)/All Secretaries, DLSA.*
18. *All the Deputy Registrars/Language Officer, High Court of Manipur.*
19. *All the JMFCs/Civil Judge (Jr. Divn.)/All Principal Magistrates, JJB.*
20. *All the Assistant Registrars/Court Managers, High Court of Manipur.*
21. *The System Analyst, High Court of Manipur.*
  - *For uploading the same on the official website of this Registry.*
22. *All the Superintendents/Stamp Reporter/Court Officers/Protocol Officers/Computer Programmer/Librarian, High Court of Manipur.*
23. *Concerned File.*

  
**REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**